

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA**

**STARRED QUESTION NO.\*100  
TO BE ANSWERED ON 22.11.2016**

**INCLUSION OF SUB-CASTES OF BACKWARD COMMUNITY IN OBC LIST**

**\*100. SHRI NALIN KUMAR KATEEL:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received representations from various States for inclusion of sub-castes of various backward communities in the OBC list during the last three years;
- (b) if so, the details of the representations received during the said period, caste and State-wise;
- (c) whether the Government has taken steps to include the sub-castes of various backward communities in the OBC list;
- (d) if so, the details thereof indicating the details of sub-castes included so far; and
- (e) if not, the steps likely to be taken by the Government in this regard?

**ANSWER**

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI THAAWAR CHAND GEHLOT)**

- (a) to (e): A statement is laid on the Table of the House.

## STATEMENT

(a) & (b) Yes Sir. Representations have been received from various States for inclusion of 290 Castes, their synonyms and sub-castes in the Central list of OBCs by the Central Government as well as the National Commission for Backward Classes (NCBC). Two proposal have been received by the Central Government and ten proposals have been received by the National Commission for Backward Classes from the States for inclusion of Castes and their synonyms and sub-castes in the Central List of OBCs during the last three years. The details of representations received from the States are tabulated in **Annexure-I**.

(c) & (b) A total of 103 entries containing Castes, their synonyms and sub-castes have been notified in the Central list of OBCs in the last three years. The State-wise details of communities which have been rejected by NCBC for inclusion in the Central List of OBCs are tabulated in **Annexure-II**.

(e) As per the NCBC Act, 1993, the NCBC examines requests for inclusion of any class of citizens as a backward class in the Central list of OBCs and hear complaints of over-inclusion or under-inclusion of any backward class in such lists and then tenders such advice to the Central Government as it deems appropriate. Castes, their synonyms and sub-casts are included in the Central List based on the advice from the NCBC and inter-ministerial consultation followed by the approval of the competent authority which is an ongoing exercise.

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## Annexure-I

**Details of 290 Castes, their synonyms and sub-castes for which proposals have been sent by State Governments to the Central Government and National Commission for Backward Classes (NCBC) for inclusion in the Central List of OBCs**

S. No	State / UT	Number	State Government Reference details
<b>I</b>	<b>Received by Central Government from</b>		
01.	Jharkhand	16	No.14/B.S.P.13-03/2015/KA.843333 dt.18-09-2015.
02.	Kerala	4	No.1644/A3/2012/BCDD dt.27-06-2013.
<b>II</b>	<b>Received by NCBC from</b>		
01.	Orissa	3	No. 15546, dated.08.2015
02.	Haryana	6	No.1970 dated 29.12.2014 and 12.03.2014
03.	Chhattisgarh	55	No.732 dated 16.09.2014
04.	Gujarat	9	No.371934 dated 16.09.2014 and 26.08.2013
05.	Karnataka	22	Letter dated. 18.08.2015, and 09.09.2015
06.	Kerala	4	No.1644 dated 27.06.2014
07.	Maharashtra	117	No.249 dated 24.10.2016 and 24.08.2016
08.	Jharkhand	7	No.14 dated. 31.08.2016 and 05.05.2016, 06.06.2016, 03.8.2016, 08.3.2016
09.	Bihar	8	No.11 dated 24.02.2016, 09.06.2s016
10.	West Bengal	39	No.3517 dated 25.10.2016, 24.05.2016, 29.08.2016, 02.7.2015, 10.12.2014, 24.05.2015.
	<b>TOTAL</b>	<b>290</b>	



**Castes/Communities included in the Central list of OBCs during the last three years.**

<b>S. No.</b>	<b>State</b>	<b>2013</b>	<b>2014</b>	<b>2015</b>	<b>TOTAL</b>
1.	Andhra Pradesh	-	04	-	27
2.	Goa	-	01	-	01
3.	Himachal Pradesh	-	03	01	04
4.	Jharkhand	-	02	-	02
5.	Karnataka	-	10	01	11
6.	Kerala	-	04	-	04
7.	Maharashtra	-	02	-	02
8.	Punjab	-	04	-	04
9.	Telangana	-	-	-	87
10.	Tamil Nadu	-	05	-	05
11.	West Bengal	-	37	-	37
12.	Chhattisgarh	-	19	-	19
13.	Delhi	-	09	-	09
14.	Puducherry	-	01	-	01
	<b>TOTAL</b>	<b>-</b>	<b>101</b>	<b>02</b>	<b>103</b>

**Castes/Communities for which NCBC gave advices for rejection from inclusion in the Central List of OBCs by the Government of India but has not taken any decision in these cases:**

<b>S. No.</b>	<b>State</b>	<b>2013</b>	<b>2014</b>	<b>2015</b>	<b>TOTAL</b>
1.	Andhra Pradesh	04	-	-	04
2.	Karnataka	02	-	-	02
3.	Chandigarh	01	-	-	01
4.	Jharkhand	-	01	-	01
5.	Tamil Nadu	-	-	01	01
6.	Uttarakhand	-	01	13	14
7.	Madhya Pradesh	-	-	12	12
8.	Rajasthan	-	-	03	03
9.	Bihar	-	-	13	13
10.	Punjab	01	-	-	01
	<b>TOTAL</b>	<b>08</b>	<b>02</b>	<b>42</b>	<b>52</b>